



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF CIVIL REVISION APPLICATION (DIVISION BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	CRA/33/2017	PREMANAND G. NAIK., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ABHIJEET KAMAT ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
	WITH CRA/47/2016	NARCINVA DAMODAR NAIK, THR. POA HOLDER, DINESH V. NAIK., VS COMMISSIONER OF COMMERCIAL TAXES, DEPT. OF COMMERCIAL TAXES, GOVT. OF GOA AND ANR.,	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN	ADV. VISHWADH SARDESSAI ADV. VISHWADH SARDESSAI FOR R. NO. 2

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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